

BENCH-I



**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 129/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH SEPTEMBER, 2018, 10:30 A.M.

Name of the Company	SREI Equipment Finance Ltd.-Vs- Maa Durga Thermal Power Company Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

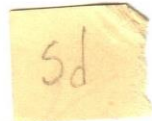
- | | | | |
|---|---|---------------------------------------|---|
| <ol style="list-style-type: none"> 1. Mr. Shounak Mitra, Adv 2. Ms. Kusha Saha, Adv. 3. Mr. Rishav Banerjee, Adv | } | Appearing on
behalf of petitioners | 
26/9/18 |
| <ol style="list-style-type: none"> 1. Mr. Pankaj Dhanuka, Resolution Professional 2. Ms. Suhani Dwivedi, Adv 3. Mr. Deepayan Dutta Roy, Adv. | } | for RP | 
26/09/18 |

ORDER

The Ld. Counsels for the Resolution Professional and for the petitioner are present.

The Ld. Advocate appearing on behalf of the Resolution Professional filed the progress report and also asked for further progress report, if any.

List it for further consideration on 05.11.2018.

A small, rectangular yellow sticky note with the handwritten initials 'sd' in black ink.

(Jinān K.R)
Member (J)